

किन कारणों से, कितनी-कितनी मात्रा में राजनैतिक पेंशन दी जाती है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातार) : अपेक्षित विवरण की एक समेकित सूची तैयार करने में कुछ समय लगेगा क्योंकि राजनैतिक पेंशनों का प्रबंधन भारत सरकार की ओर से सम्बन्धित राज्य सरकारें करती हैं। सूचना इकट्ठी की जा रही है और शीघ्र-अति-शीघ्र सभा पटल पर रख दी जाएगी।

Delhi Cantonment Board

2826. **Shri S. M. Banerjee**, Will the Minister of Defence be pleased to state:

(a) whether there is any provision in the Cantonment Act that an elected Vice-President of a Board can be removed from the office by a majority of no-confidence vote;

(b) whether any such request for clarification has been received from the elected members of Delhi Cantonment Board; and

(c) if so, the action taken thereon?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir.

(b) Yes, Sir.

(c) The request is under examination.

Employees of Nursing Officers' Messes of Military Hospitals

2827. **Shri S. M. Banerjee**: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there are no service conditions for the employees of nursing officers' messes of Military Hospitals;

(b) whether they are paid monthly wages between Rs. 40 and 50 per month and no dearness allowance or house rent is paid to them;

(c) whether it is in accordance with the minimum wages fixed by the State Government; and

(d) what Government propose to do for their service conditions?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir. This is because the employees of Nursing Officers' Messes are mess servants, and not Government servants, although they are provided at Government cost.

(b) The wages vary between Rs. 34 to Rs. 56 p.m. and no dearness allowance or house rent allowance is paid to them.

(c) The Minimum Wages Act is not applicable to these employees as employment in Nursing Officers' Messes is not included in the Schedule to the Act.

(d) The question of revising the existing conditions for determining the wages of Mess servants is under consideration of Government.

Profession Tax from Civilians of Military Hospital, Delhi Cantonment

2828. **Shri S. M. Banerjee**: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that profession tax is being deducted from the civilian trade employees of Military Hospital, Delhi Cantonment; and

(b) how Government propose to regularise these deductions?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) Does not arise as the deductions are made under proper authority.

Aid to Rajasthan Vidyapeeth

2829. **Shri L. M. Singhvi**: Will the Minister of Education be pleased to state:

(a) whether any financial aid or grant has been given by Government of India or any Central body to Rajasthan Vidyapeeth in Udaipur;